

**Madhya Pradesh Niji Vishwavidyalaya (Sthapana Avam Sanchalan) Dwitiya Sanshodhan Adhiniyam, 2010**

**27 of 2010**

**[30 December 2010]**

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**Madhya Pradesh Niji Vishwavidyalaya (Sthapana Avam Sanchalan) Dwitiya Sanshodhan Adhiniyam, 2010**

**27 of 2010**

**[30 December 2010]**

An Act further to amend the Madhya Pradesh Niji Vishwavidyalaya (Sthapana Avam Sanchalan) Adhiniyam, 2007. Be it enacted by the Madhya Pradesh Legislature in the Sixty-first year of the Republic of India as follows:-

**1. Short Title :-**

This Act may be called the Madhya Pradesh Niji Vishwavidyalaya (Sthapana Avam Sanchalan) Dwitiya Sanshodhan Adhiniyam, 2010.

**2. Amendment Of Schedule :-**

In the Schedule to the Madhya Pradesh Niji Vishwavidyalaya (Sthapana Avam Sanchalan) Adhiniyam, 2007 (No. 17 of 2007), after serial number 1 and entries relating thereto, the following serial numbers and entries relating thereto shall be inserted, namely :-

Serial No.	Name of Private University	Name of Sponsoring body	Mode of forming Sponsoring body	Main campus	Jurisdiction
(1)	(2)	(3)	(4)	(5)	(6)

"2. AISECT University All India Society for Electronics and Compute Technology, Bhopal. Registered Society under the M.P. Society r

Registrikan Adhinyam, 1973 (No. 44 of 1973) AISECT University Village-Mehdua, Bhopal-Chiklod Road, Tehsil Goharganj District Raisen (M.P.). Whole of Madhya Pradesh

3. Amity University Ritnand Balved Education Foundation, New Delhi Registered Society under the Societies Registration Act, 1860 (Central Act No. 21 of 1860) Amity University Maharajpura Dang, Gwalior, (M.P.) Whole of Madhya Pradesh".